

By E-Mail/Speed post/ Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-81/2023/10564 /A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Morigaon

Dated Guwahati, the 18th October, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**
Ref:- DJM/AC/217, dated 06.10.2023

Sir,

With reference to the above, I am directed to inform you that Smti. Deepsikha Das, Civil Judge (Jr. Div.) No. 2 cum J.M.F.C., Morigaon has been granted permission to avail LTC for the block period of 2022-2025, to travel to Uttarakhand via New Delhi and Guwahati via flight, along with his husband and daughter, w.e.f. 14.10.2023 to 22.10.2023, by the shortest possible route, as per existing Rules.

Smti. Das may be informed accordingly.

Thanking you,

Yours faithfully,

-sd-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 10565-10570/A.
Copy to:-

Dated 18th October, 2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti. Deepsikha Das, Civil Judge (Jr. Div.) No. 2 cum JMFC, Morigaon for information, with reference to her letter dated 03.10.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

REGISTRAR(VIGILANCE)

17/10/23
17.10.2023